

March 1 2023

Canara Bank,
Egmore II Branch,
16, Police Commissioner Office Road,
Egmore,
Chennai – 600008

Dear Sir / Madam,

Sub: Karvin Cuisines Private Limited (under Liquidation)– Submission of claim form D

We refer to the claim form D dated 3rd February 2021, submitted by you along with the Annexures regarding the amount due to you by Karvin Cuisines Private Limited (under Liquidation).

We have reviewed the documents and as per provisions of Section 30 of INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, we have admitted your claims as below:

NAME OF SECURED FINANCIAL CREDITOR	TOTAL AMOUNT OF CLAIM RECEIVED (in INR)	TOTAL AMOUNT OF CLAIM ACCEPTED (in INR)
Canara Bank	1,21,72,861	1,21,72,861

We would like to inform you that though your loan is secured, there are no assets in the company.

The list of stakeholders will be available for inspection as per Section 31(5) of the regulations. We also wish to inform you that as per Section 31A (1) the stakeholders committee has been constituted and the details will be communicated to you.

If you have any questions please contact me.

Regards,

Ramachandran Subramanian
Liquidator
Karvin Cuisines Private Limited
As per Order of Hon'ble NCLT, Chennai
IBBI/IPA-001/IP/P-01440/2018-19/12136

